

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF [SAURASHTRA
ROADWAYS PRIVATE LIMITED]**

1.	NAME OF CORPORATE PERSON	SAURASHTRA ROADWAYS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	08/01/2014
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, MUMBAI
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U60231MH2014PTC251841
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF THE CORPORATE PERSON	FLOOR-5, PLOT-40, SAWALA CHAMBERS, CAWASJI PATEL ROAD, HORNIMAN CIRCLE, FORT MUMBAI 400001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	26 TH DECEMBER 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CA SUBRATA MAITY B-202, JAI GURUDEO COMPLEX, PLOT 16-19 & 21-25, SECTOR 17, KAMOTHE, NAVI MUMBAI- 410209 EMAIL: subrata.m@hotmail.com MOBILE NO: 9821888984/8104617545 TEL NO: 022-2743415 REGISTRATION NO: IBBI/TPA-001/IP-P00884/2017-18/11481
8.	LAST DATE FOR SUBMISSION OF CLAIMS	25 TH JANUARY 2020

Notice is hereby given that Saurashtra Roadways Private Limited has commenced the process of Voluntary Liquidation on 26th December 2019.

The stakeholders of Saurashtra Roadways Private Limited are hereby called upon to submit a proof of their claims, on or before 25th January 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Sd/-

Subrata M Maity.

Name and Signature of the Liquidator:

Date and Place: 27th Dec'2019 ; Navi Mumbai

SUBRATA M. MAITY
INSOLVENCY PROFESSIONAL
IBBI/TPA-001/IP-P00884/
2017-2018/11481